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श्री मोहन धारिया: सभापति महोदय, भारतीय लोक दल के लिए उन्होंने जो मांग की हैं वह हमारे विचाराधीन है मगर मैं यह भी कहना चाहता हूं जितनी पार्टियां उसमें इकट्ठा हुई हैं उसके बाधार पर हम कुछ नहीं कर सकते हैं। उनके साथ कितनी जनता है और कितने मैम्बसं बाफ पालियामेंट हैं वह भी ख्याल में लाएंगे, नहीं तो यहां दिल्ली में तमाम मुखल भारतीय इंस्टीट्यूशंस पैदा होते हैं, सभी को लेने लगेंगे तो जनता के लिए कोई मकान नहीं होगा।

श्री राजनारायण : हमारा जवाब नहीं श्राया. भारतीय लोक दल के संबंध में। हमारा प्रक्न था भारतीय लोक दल के विधायक और एम० पी० लोगों के बारे में। जनता को श्रगर धाप देखेंगे तो कांग्रेस से दस-गना, बीस-गना जनता हमारे साथ पाएंगे, यानी भारतीय लोक दल में । हमारा निवेदन यह है कि श्रीखल भारतीय ग्रंग्रेजी हटाग्रो सम्मेलन यह एक संस्था है, ग्रांखल भार-तीय दाम बांधो सम्मेलन यह एक संस्था है, अखिल भार-तीय जाति तोड़ो सम्मेलन यह एक संस्था है, श्रखिल भार-तीय हिमालय बचायो सम्मेलन यह एक संस्था है, भौर ये सारी मंहथाओं का नाम डा० राम मनोहर लोहिया धौर संसोपाके साथ जुड़ा हुन्नाथा। ग्रथ हम लोग उन्हीं संस्थाम्रों को चला रहे हैं। लेकिन एक भी दफ्तर हमको नहीं मिला, बार बार लिखने के बावजुद। में माननीय मंत्री जी में निवंदन करूंगा उन संस्थाओं के बारे में दिल्ली में कार्यालय देने की व्यवस्था करें।

श्री कस्य नाम : ब्रादरणीय सभापनि महोदय, लोक दल के पास दसमुख हैं यह मान लिया जाए।

 $MR.\ CHAIRMAN:$  Let the hon.  $\ Mini$  ster reply.

श्री मोहन धारिया: यह सरकार की नीति है . . .

श्री राजनारायण: ग्रसल में कल इनको इन्दिरा जी ने बुलाया था श्रीर कहा था कि राजनारायण जब बोलने हैं तो क्यों नहीं बीच में टोकने हो।

श्री मोहन धारिया: मजापित महोदय, यह मरकार की तीति है कि राजनैतिक दलों के साथ जो अच्छी सामा-जिक सस्थाएं हमारे मुल्क में काम करती हैं उनके लिए अगर कुछ जगह देने की संभावता हो या कोई हाउसिंग अकमीडेशन देने की संभावता हो तो हम जरूर कोशिश करते हैं, मगर यह मैरिट पर किया जाता है । अगर कोई अच्छी संस्था हो, रिजस्टर्ड हो, अच्छा काम करती है, तो उसके लिए हम जरूर विचार करेंगे।

C.G.H.S, doctors working in Manipur

◆589. SHRI [.T. SINGH : Will the MINI-STER OF HEALTH AND FAMILY PLAN-NING be pleased to state :

- (a) the number of doctors of the Central Government Health Services who are workinn at present in Manipur;
- (b) the number of doctors amongst them who are in the specialist's grades G1M 1 and G1M II separately and how many of them are holding confirmed posts under the C.G.H.S, or working on *ad hoc* basis;
- (c) whether the Manipur Government have requested the Central Government for converting the posts from the C.G.H.S, to the Manipur Health Service: and
- ki) if so, whether any option was given to the C.G.H.S, doctors and how many of them had opted State service?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH) (a) to (d) A statement is laid on the Table of the Sabha.

## Statement

- (ai According to available information, 81 C.H.S. Doctors ire working under the Govt, of Manipur.
  - (b) The information is as below;—

	Regular		Ad-hoc	Total
	Perma- nent	Tempo- rary		
Specialists	Ţ	3	5	9
Grade G.D.O, Gr.	1 12	4	4	20
G,DO, Gr.	II 4	45	3	52
				81

- (c) With the coming into operation of the North Eastern Areas (Re-organisation) Act, 1971 from 21-1-1972 the Central Health Service posts under the Govt, of Manipur have ceased to be C.H.S, posts and the C.H.S. Officers who wei\; in position on that date are being treated as on deputation to the Govt, of Manipur,
- (d) The Manipur Health Service has nol yet been constituted. As soon as the service is constituted, options will be given to Central Health Service Doctors either to continue in the Central Health Service or to join the State Health Service.

SHRI I.T.SINGH: My questionis quiu simple and the answer is also very simple Even then 1 would like to draw the attentior of the hon. Minister to one aspect of servio conditions of doctors. Since the grant o

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Statehood to Manipur on 21-1-72, the Central lealth Service Posts under the Government of Manipur have ceased. This is very important because before 21-1-72 Manipur was a Union :erritory. Now it is a State, the Central Health Service and the State Medical Service ire in a mess in Manipur. After the attain-nent of Statehood, one regional medical :ollege was also opened. There is one general tospital at Imphal. The regional medical :ollege and the General hospital at Imphal are 5ne, and the Medical Directorate is a separate me. So, there is bifurcation of Services and this creates more problems for State Health services. Here also it is said in the Statement—

	Regular			Ad-hoc	Total
	Perma- nent		Tempo-		F. 192
specialists			0.000		
Brade		1	3	5	9
3.D,O. Gr.	I	12	4	4	20
3.D.O. Gr.	и	4	45	3	52

The trouble before the Health Services will ie that there will be no co-ordination and o-operation it it is allowed to continue. At *ie* moment, there is the Central Health Service ut at the same tim; the Manipur Health ervice is not yet constituted. A lot of con-Ision is going on as so many doctors are hokl-lg temporary and *ad-hoc* posts. So. 1 do ot understand why these *ad-hoc* posts should ot be made permanent as soon as posible under C.H.S, before 21-1-75 1 would also ke to know from the hon. Minister wheher the Government of Manipur has drawn Jy specific attention regarding posts for the 'gional medical college also.

DR. KARAN SINGH; As the hon. lember has pointed out, Manipur was a nion territory; on th; 21st January, 1972, it jcame a S'ate. At that time, along with the otification of the Statehood, we also notified iat the doctors from the Central Health irvice who were working in Manipur would) considered to be on deputation for three ears.

Now three years are finishing on 21-1-75. so happens that this morning the Director of tedical Services, Manipur, was here and I scussed the matter with him. Manipur is still lalising its proposal for their Manipur Health irvice. I am writing to the Manipui State

requesting them to finalise this quickly because otherwise after this date there is going to be problem.

Secondly, with regard to the Regional Medical college in Manipur this is designed to look into the requirements of the whole North Eastern region. There are certain problems of which 1 am aware. I am in touch with the Governor wdio is the Chairman of the North Eastern Regional Council and we are certainly looking into any problem thai might arise in that area.

SHR1 LT. SINGH: Sir, the Manipur Regional Medicai College is located in Imphal and is meant io cater to the requirements of Tripura, Mizoram, Meghalaya, Arunachal and Nagaland. At the same time there are certain rules which should be applicable to the Manipur Regional Medical College as prescribed by the All-India Medical Council for the appointment of teaching staff. Now tture is a little trouble for shortage of staff. Most of the employees who have been working there in the Central Health Service on deputation who are also Master degree holders are working in th; teaching staff. But they are no (having the requisite qualifications which Ihey are supposed to possess for serving as lecturers or Assistant Professors, Associate Professors or Profess irs, May I know whether the Government of Manipur has urged th: Central Government for relaxation of certain rules to enable them to serve at the Medicai College in the teaching staff as Centra! Heilth Servic; employees, otherwise, later on the Medicai Council of India will definitely say that the requisite qualification was not possessed by them and, therefore, the Medical Colleg; may not be given recognition and for no fault of theirs, the students will suffer ? May 1 know whither the hon'ble Minister's attention has been drawn by the Manipur Government to this specific aspect 1

DR. KARAN SINGH: Sir, ths qualifications of the people working in medical colleges are governed by the Medical Council of India and I am afraid it wiH not really be possible to relax them becaus > we are interested in employees but, more than that, we are interested in the students, who study there. If the qualifications are diluted and you get people who are not upto th; required qualifications, I do not think the people of either Manipur or the Nonh Eastern region will in any way gain. However, I can assure the hon'ble Member that within

ihe perimeters laid down by the Medical Council of India we will certainly try and look sympathetically into it.

SHR1 I. T. SINGH: This is the third year since the Medical College is functioning. In admission there should be a uniform pattern approved by the Medical Council of India-Will the Central Government investigate whether the Government of Manipur has admitted students on political considerations *I* 

MR. CHAIRMAN : No more. You have already put two supplementaries. Next question ंग्रामीण क्षेत्रों में जीवनदायी ग्रीषधियों का उपलब्ध होना

\*387. श्री जगदीश प्रसाद माण्य : श्री सुद्धमच्याम स्वामी : डा० रामकृपाल सिंह : श्री स्रो३म प्रकाश त्यागी :

क्या स्वास्थ्य श्रीर परिवार नियोजन मन्यो यह बताने की कृपा करेंगे कि दूरस्थ जनजातीय, पहाड़ी श्रीर ग्रामं(ण क्षेत्रों में गरीब लोगों को सस्ती दरों पर ग्रासानी से जीवनदायी श्रीयधियों की उपलब्ध कराने के सम्बन्ध में सरकार द्वारा क्या कदम उठाये गये हैं श्रथवा उठाये जाने का विचार है ?

^[Availability of life saving drugs in rural areas

◆387. SHRI JAGDISH PRASAD MATHUR: SHRI SUBRAMANIAN SWAMY: DR. RAMKRIPAL SINHA . SHRI O. P. TYAGI :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state the steps Government have taken or propose to take to make life saving drugs easily available at cheap rates to the poor people in the far-off tribal, hilly and rural areas ?]

स्वास्थ्य ग्रीर परिवार नियोजन मन्त्री (डा॰ कर्णसिंह): एक विवरण सभा पटल पर रख दिया गया है।

## विवरण

मानकों के प्रमुक्त उचिन दामों पर दवाष्ट्यां बनाने की एक योजना पाचवी पंचवर्षीय योजना में सम्मिनित t Transferred from the 2nd December, 1974. :j: The question was actually asked on the floor of Ihe House by Shri Jagdish Prasad Mathur. § | ] English translation

कर दी गई है। इस योजना के घ्रन्तर्गत लगभग 100 दबाइयों की एक सूची तैयार कर दी गई है जिनको निर्माण करने और देहात में चिकित्सा संबंधी सहायता पहुंचाने वाली प्रमुख एजेंसियों अर्थात् प्राथमिक स्वास्थ्य केन्द्रों व उप केन्द्रों के जित्ये लोगों को देने पर विचार किया जाएगा। इस योजना के लिए पांचवी योजना में 5 करोड रुपये रखे गए हैं।

पांचवी योजना में त्यूनतम आवश्यकता कार्यकम के अन्तर्गत भौषधियों के लिए रखी गई राशि की बढ़ा कर प्रत्येक प्राथमिक स्वास्थ्य केन्द्र के लिए 12,000 भौर उपकेन्द्र के लिए 2,000 रुपये कर दी गई है।

t[THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH): A statement is laid on the Table of the Sabha.

## Statement

A scheme for the production of standard drugs at reasonable prices has been included in the Fifth Five Year Plan. Under this scheme, a list of about IOO drugs has been drawn up which would be considered for manufacture and supply to the masses through the Primary Health Centres and Sub-Centres which are the main agencies to provide medical relief in the rural areas. An allocation of Rs. 5 crores has been earmarked for this scheme in the Fifth Plan.

Under the Minimum Needs programme in the Fifth Plan, the provision for drugs has been increased to Rs. 12,000/- at the level of the Primary Health Centre and Rs. 2,000/- at the level of the Sub-Centre.1

श्री जगदीश प्रसाद मायुर: श्रीमन, मैं सरकार की इम नीति के मम्बन्ध में जानकारी चाहूँगा कि गांवों में भीर मुख्य रूप में उन गांवों में, जिस तरह के गांवों से प्राप स्वयं प्राते हैं, वहां पर नकली दवाइयों का बहुत प्रजलन होता है। दूसरी बात यह है कि सरकार ने खराब प्रायिक स्थिति के कारण इन क्षेत्रों में घभी तक डाक्टरों की व्यवस्था नहीं की है जिसके कारण वहां पर वर्तक्स ज्यादा तादाद में पहुंच गए हैं और साथ ही साथ नकली दवाइया भी पहुंच गई है और लाइफ सेविंग्स इंग्स का पहुंचना धमम्भव हों गया है जिसके कारण वहां के लांगों को तरह तरह को किनाइयों का सामना करना पड़ता है। घभी हाल हो में घापने कंसलटेटिव कमेटी के प्रन्दर कुछ सुझाव दिए है, तो क्या सरकार उन सुझावों को इन इलाकों में कार्यान्वित करने की दृष्ट से कोई संजना रखती है?

<sup>† [ ]</sup> English translation.